

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 28.05.2019 (TUESDAY)**

**COURT III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (Fresh Case)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao	Mahesh Agarwal

**For Hearing (Part Heard)**

2.	Comp. App. (AT) No. 32 of 2019	Ajay M.Patel & Ors. Vs. Aarohi polymers Pvt.Ltd & Ors.	Rishad A. Chowdhury	Sanjeet Ranjan
----	-----------------------------------	--	---------------------	----------------

**For Hearing**

3.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. Vs. Verona Capital Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1 Indrajit Vania-R2
4.	Comp. App (AT) No. 273 of 2018	Om Prakash Avulla Vs Achala Gold Agritech Investments Ltd & Ors. <b>With</b>	Dhruv Gupta	Ankit Roopanwal, Sudakshina Rathore,
5.	Comp. App. (AT) No. 311 of 2018	U.V Hari Prasada Raju &Ors Vs Achala Gold Agritech Investment Ltd & Ors.	Ankit Roopanwal	P. Nagesh (R2- R5)
6.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	P.S. Singh

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**

**-sd/-**

**Registrar**